LOK SABHA

Monday, July 3, 1967/Asadha 12, 1889 (Saka)

The Lok Sabha met at Eleven of the Clock.

[Mr. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Kathmandu-Lhaza Road

*871. Shri P. K. Deo:
Shri G. C. Naik:
Shri K. P. Singh Deo:
Shri A. Dipa:
Shri Hardayai Devgun:
Shri Yajna Datt Sharma:
Shri Hukam Chand Kachwai:
Shei Jagannath Rao Joshi;
Shri Madhu Limaye:
Shri Rabi Ray:

Will the Minister of External Affairs be pleased to state:

- (a) whether the Kathmandu-Lhasa Road has been recently opened for vehicular traffic between Tibet and Nepal;
- (b) whether Government are aware of the report that the anti-Indian activity by the Chinese in Nepal has greatly increased since the opening of the road; and
- (c) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal singh); (a) The read declared open on 2nd June, 1967 is the Kathmandu-Kodari Road. Kodari is a location in Nepal which is right on the Nanal Tibet border.

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- (b) Anti-Indian activity by China is carried out throughout the world, Nepal being only one such area. The opening of the road cannot possibly add to the extent of Chinese anti-Indian activity which is a matter of current policy of the Government of China in the pursuit of which the Chinese would appear to be willing to go to any lengths of barbarity and uncivilised behaviour.
- (c) In so far as anti-Indian activities by China in Nepal are concerned, the Government of India through their Embassy in Kathmandu have drawn the attention of His Majesty's Government of Nepal to the numerous violations of diplomatic norms of behaviour by the Embassy of China in that country.

Shri P. K. Dee: Is it not a fact that anti-Indian activity has gathered momentum lately, which has manifested itself in the Kathmandu airport where the Chinese Ambassador came and shouted anti-Indian slogans? How is it that the Ministry is not aware of this fact and does not say that anti-Indian activity is on the increase?

Shri Surendra Pal Singh: It is quite true that the anti-Indian activity by the Chinese diplomats in Nepal has increased recently. But there is no connection between the construction of the Lhasa road and this increased activity on the part of the Chinese.

Shri P. K. Dee: Is it a fact that a large number of Chinese in the guise of technicians have lately come to Nepal and they are concentrated on the eastern border of Nepal adjoining our Nazalbari area?

Shri Surendra Pal Singh: There are a large number of technicians and engineers and other people who have come over to Nepal to carry out their various projects which they are constructing with the co-operation of the Nepal Government. It is true that the number of such technicians and Chinese nationals have increased.

Shri P. K. Dec: My question related to the eastern zone.

Shri Surendra Pal Singh: I have no specific information about it but wherever such projects are being carried out they are there.

Shri K. P. Singh Doo: May I know whether it is a fact that thousands of Chinese technicians now working in the Kathmandu-Lhasa road are actually members of the Chinese Secret Service for doing intelligence work which is creating anti-Indian feeling in Nepal and whether it has any connection with the recent happening in Miso Hills and Naxalbari and the red flag movement in Kerala and Madras? Are the Government aware of that?

Shri Surendra Pai Singh: I cannot say anything about what other activiiies they are carrying out.

Shri A. Dipa: Is it a fact that recently when the Chinese diplomats landed at Kathmandu anti-Indian slogans were freely heard at the Kathmandu airport indicating that Nepal is becoming hostile to India. What efforts are being made to counteract the growing Chinese influence there?

The Minister of External Affairs (Shri M. C. Chagia): May I appeal to the House that Nopel is a very griendly country? It is an independent country. We should not say in this House anything which might make Nepal feel that we are trying to interfere in their internal affairs. Nepal has assured us that it will do its best to see that no anti-Indian demonstrations or activities are carried on in Nepal by the Chinese. We have to be restrained because it is a free country, an inde-

pendent country and anything said here may affect our relations with Nepal. Therefore, I would beg of this House to beer in mind in whatever they wish to say not to make Nepal feel that we are trying to interfere in the internal affairs of an independent and sovereign country.

भी समझाम राम कोसी : सम 1962 के चीन के हमले के बाद चीन के इरादे हो बिल्कुल साफ हो चुके हैं। तिब्बत बीर ल्हासा का जो यह रास्ता वन गया है उसके शिवज्र उस की गतिविधिया जारी हैं। और यह नेपाल तक ही सीमित नहीं रही हैं। कलकत्ते में भी माश्री त्ते शुंग जिल्हाबाद के शारे बाज सनाई देते चले जा रहे है। इन सारी बातों के बाद भी, जैसा मंत्री महोदय ने कहा, नेपास के एक स्वतम्ब देश होने के भाते इम उस के अन्वक्ती मामलों में वक्कत नहीं देसकते। तो क्या में जान सकता हु कि what is the move undertaken by Government to counteract this growing actively of China vis-a-vis Nepal and Hindustan?

Shri M. C. Chagla: As far as our country is concerned, we will take every action.

Some hen. Members: What action have you taken in Calcutta?

Shri M. C. Chagla: Whatever action is necessary, we will take. But now We are dealing with an independent country. We are dealing with that question. If a question is put down as to what we have done and what we should do, we will certainly consider it.

Shri Jazannath Rao Joshi: Have you done any rethinking?

भी बच्च शिवाचे : इन्छ महीने पहले नैने प्रधान मंत्री की से पूछा का इसी सहक के बारे में और मैंने यह जानकारी काही की कि क्या जब की इस बात का पता है कि यह बी सबक चीनियों के हारा बनाई गई है वह रतनी चीडी भीर मध्यत है बीर पूज वर्षे छ का ऐशा इन्तवाज है कि देंक. इक शादि की बढ़े सामान हैं कीच के, बह इस दे या सकते हैं। इस बक्त कीन का को एवैया है नेपास के साथ, वर्षा के साथ और डिन्युस्तान के साम उससे बिल्क्स साम है कि बहुन्क एक को असन कर के ब्रह्म करना चाहता है। मैं जानमा चाइता है कि क्या जानमीय मंत्री थी ने नेपान सरकार के बीद वर्ग सरकार है चीनी ब्राह्मण के विकास बचार सरने के विषे, बाक्यम करने के लिये नहीं कहा है कि बना, हिन्दुस्तान और नेपास निस कर के कोई सरिक्ष करें ?

Shri M. C. Chagle: I am sure that these countries are as aware of the world situation as we are but, as I said, it is a delicate matter for us to advise them on a particular action that they should take. The road was built under the sovereign right of the Nepal Government to build a road. The most we can do is to make friendly representations to Nepal, and as Nepal is very friendly she will do her best to give attention to whatever representations we might make.

थी वयु सिवनै : नेरा व्यवस्था का प्रका है। वेरे प्रकृत का बबाव विल्क्षण नहीं जावा । शायक उनका दिमान बुनाइटेंड नेक्स्स ने है इस सिये मेरे प्रश्न की तरफ स्थान नहीं दिया का रहा है। मैं ने कहा या कि बीव का थी रवैदा इस बक्त नेपाल, हिन्दुस्तान और वर्षा के बारे में है उस को नदे नजर रखते हव क्या हिन्दुस्कान की सरकार ने क्या धीर नेवास के कहा है कि चीनी प्राप्तमंत्र के विकास यह दीनों देश जिस कर एक अचान सम्ब वर्षे, विकेश्वित वसार्थेय । स्वा प्रश्न तथा का कीई बुबाय सरकार की बीर से दिया गया दे ? वहि मही दिया गया है हो पर्या भगवीफ पविषय में देने बा विचार है।

Shed M. C. Charle: There is no suggestion about a delegative yest. . We have no defensive pact with any country.

भी भए तिलये : धर जर चीनी भाक्रमण मा रहा है तब ? भाष तक नहीं या ने बानता B। भव डोने शाला है या नहीं?

Shri M. C. Chagia: We are constantly in touch with all the countries that border on China and draw their attention to the danger, the threat and the menace that China poses not only to India but to other countries as well.

बी सब जिसमें : दो स्था यह मतसब है कि नहीं करेंबे ? बहु हो या नहीं कह सकते हैं। मैं ने पूछा बाकि क्या मंत्री महीदय इस तरह का सकाद नेपास और वर्ज के सामने रखने बासे हैं कि वह मिस कर कोई बचाव सन्धि करे ? यदि उन का इराद्य नही है यो यह कह दें । जो नवीजा निकासना होना बहु हम मिकासेंगे। मेरे प्रश्न का उत्तर काना चाडिये । इस तरह से गोल मौल बाद कहने के या टाल महोल करने के काम महीं चलेगा ।

Shri Randhir Singh: This question has no bearing on the question that has been tabled. The question is in respect of Kathmandu-Tibet Road.

भी अनु विश्वये : क्यां कोई स्वाद बावेगा येरे प्रका का ?

Mr. Speaker: He has made an approach. What the result is, naturally, he may not be in a position to say at the monient to the House.

थी भय तिभवे : यह दो केवल बडक भीर हिन्दस्तान विरोधी अवार के बारे में ें कह रहे वे । मैरा सवान विस्कृत स्वंध है कि क्या चीनी शाक्रमण से बचाव करते के जिये हम ने जिली सन्ति का प्रस्ताय विका है : हम एक इसरे के बाब बहुबीय कर के क्री श्रमा रकार कर स्कटे हैं। मैं ब्रामना पाक्का हूं कि क्या इस तरह का कीई सुप्ताव मंत्री महोदय ने नेपाल और वर्मा के सामने रखा है?

नी सहस्र विद्वारी नासनेनी : कम सं सम्ब यह इतना तो बतनायेगे कि सुझाव दिया है या नहीं ?

नी मु॰ क॰ चायका : हम हमेशा सोधने के सिये तैयार हैं। कोई चीज माननीय सदस्य कहेंगे तो हम अकर क्षोचेंगे

This does not arise out of this question. As I said, at present, there is no proposal of any defensive pact with any country. But if the House feels, we will certainly give a thought to it.

भी सरम बिहारी बाजपेयी : शब्यक्ष महोदय, क्या यह सच नहीं है कि काठमांडू के हवाई सर्हें पर जिन सीनियों ने भारत के विदय नारे सगए, वे चीनी काठमांबु-स्हासा सड़क बनाने में जाने हए हैं--राज्यमंत्री महीदय ने भगी कहा है कि सहक के निर्माण का भारत बिरोधी कार्यवाहियों से कोई संबध नहीं है इसी शिए मैं यह प्रश्न 4छ रहा हं कि क्या यह सच नही है कि जिन चीनियों ने भारत के विषद्ध काठमांड् हवाई शहे पर प्रदर्शन किया, वे बीनी इस सड़क के निर्माण मे मने हर है। यथा यह सब है कि नेवास द्वारा हमारे विरोधपत का उत्तर दिये जाने के बाद भी काठमाइ मे चीनियों की भारत विरोधी कार्यवाहियां जारो हैं। क्या भारत सरकार नेवास के उत्तर से संतुष्ट है या वह इस मामले में भागे भी नेपाल को लिख रही है?

बी सुरेक्षक किंद्र: मुझे यह ती मानूब नहीं है कि जिन चीनियों ने डिमांस्ट्रेंसन में पार्ट सिया, वें सड़क बनाने का काम कर रहे हैं या नहीं, नेकिन हो सकता है कि वे यह काम कर रहे हों।

नी सरल विद्यारी वालपेनी: क्या सरकार ने भपने दूताबास से इस बात का पता मनाया है?

भी सुरेन्द्रपाल सिंह : इस बक्त नेपाले में जीन के बहुत काफी घाटनी हैं, जो मुस्त्रसिक्ष कामों में लगे हए हैं। हो सकता है कि जिय नीयों ने डिमांस्टेशन मे वार्ट लिया, उन में से बहुत से लीग वे हो, जो सड़क बनाने का काम कर रहे हैं। जहातक विरोधपदा का संबंध हैं, हम ने नेपाल सरकार से विरोध किया और उन्होंने हम हो विश्वाश दिलाया कि वे पूरी कोशिश करेगे कि धाईन्दा इस किस्म का डिमास्ट्रेशन न हों। यह सही है कि हमारे भिरोबपत्र के बाब भो कुछ विमास्ट्रेशन हुए है। इन सब बातों को तरफ हम ने नेपाल सरकार का ध्यान दिलाया है भीर म्तवातिर दिला रहे है। हम को यकीन दिलाया गया है कि वेदरा बारे में पूरी स्थान कर रहे हैं धीर धाईन्दा ऐसा नही होगा ।

थी विभृति निच : शध्यक महीदव, काठमाड् से कोदारी 104 किलोमीटर है भीर इसो तरह काठन इसे रनसोल भी 104 किलोबीटर है। काठमांड में कीदारी तक जो रोड नना है, उस पर 27 टन की गाड़िया जा सकती हैं। कोदारों से चार मील की दूरी पर तिब्बत में चीना फीन का महा हैं। हमे यह ध्यान रखना चाहिए कि नेपाल सरकार की कोई डिफेसिव ताकत नहीं है। हमें यह बात भी बृटि में ५ जनी चाहिए कि पिछ्नी बार में हिटलर ने हालेंड भीर बेजजियम सादि देशों को रौद कर कांस पर हमला किया था। हमारे वैदेशिक कार्य मंत्रो चोफ जस्टिस रहे हैं। उन की इस सरंध में कोई बास दिसवस्पी नही है। प्रधान बंबी सदन में बैठी हुई हैं। हम सीग नेपाल के बार्डर वर हैं। मैं उनसे यह जानना वाहता हूं कि सरकार हम जोगों की सुरक्षा के सिए क्या कार्यवाडी कर राति है।

Shri Surendra Pal Singh: As the hon. Minister said earlier....

भी विभूति जिन्न: में ने यह प्रस्य अधान मंदी से पूछा है, उपमंती महोचय से महीं र

Shri Surendra Pal Singh:this road lies within the boundaries of a sovereign independent country. Now, as to what use it is put to by that country, it is none of our business. It is for the Nepal Government to see how it is used. How can we say about

थी विश्वति निथाः मैं ने कहा है कि नेपाल एक कमबोर देश है और उस के बाईर पर चाइना की जनवंस्त ताकत बैठी हुई है। सहक का निमीण हो गया है। मैं यह जानना चाहता हं कि हम लोग जो बार्डर पर बैठे हए हैं जनकी सरका के लिए सरकार स्था कार्याही कर रही है।

ची चुरेणाया सिंह: अपनी सुरक्षा के लिए नेपास को पहले सोचना पहेगा। हम तो बाद में भाते हैं। इस में हम स्वा कर सकते हैं ?

भी घटन विद्वारी पायपेपी : महोदय, भाप देखिए कि उपमंत्री महोदय क्या कह रहे हैं। यह कह रहे हैं कि नेपास पहले बाबगा, हम बाद में प्राते हैं।

भी जब लिययें: चीन एक एक कर के सब को बर्ग करेगा।

बी पुरेत्रपास सिंहः मैं ने कहा है कि यहां तक नेपाल की सरका का सवाल है. पहले दो उसीको सोचना परेगा।

The Frime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): I just wanted to clarify the point. I fully appreciate the anxiety shown by the hon, Members and I want to assure them that we share their anxiety regarding the Chinese threat both to Nepal and to us. We have got certain agreements with Nepal. But Nepal is an independent country. When one discusses this matter and something is said, naturally, it does not have a very good reaction there, gives people the feeling that we are trying to interfere. That is why it is not good to discuss these matters in detail.

भी रवि राव : प्रतान नंती भीर निरेश मंत्री बोनों इस सबन में बार बार यह कहते था रहे हैं कि नेपाल दक पाजाब देश है। में मंत्री महोदय को बाद दिसाना चाहता है कि एक जमाने में किंग महेन्द्र के पिताबी में पंडित नेहकको यह सलाह दी दी कि दोनों देखों का जाबंट दिक्तेंस वैक्ट ही सेकिन पंक्रित नेहरू ने उस को उक्तरा दिया था। मैं यह जानना चाहता हूं कि बीन सरकार ने बर्मा के प्रति जो अनुचित्र रचेया प्रकायार किया है उस के उाथ जो खराव बर्ताव किया है क्या उस के कारण भारत सरकार की घोर से बर्मा सरकार के प्रति कोई क्टनोतिक हमदर्दी विवाद गई है।

Mr. Speaker: The Minister has aiready answered the question.

Shri Ranga: May I know from the Minister of External Affairs as well as from the Prime Minister whether any steps could be taken either formally or informally in order to facilitate convening at an early date of a Conference among India, Nepal, Ceylon and Burma in the light of the latest developments, both in Nepal as well as in Burma, in order to strengthen our common defences as against Chinese aggression or possible aggression?

Shri M. C. Chagis: This is a suggestion for action and we will certainly bear it in mind. We shall see whether we can act according to the suggestion made by the hon, Member.

Shri Sradhakar Sepakar: In spite of all our attempts, the Chinese activities in Kathmandu have increased in recent times; especially, a very serious incident took place on the 17th June. 1967. May I know whether our letter to the Nepalese Government was previous to that date or after that date and what further steps are being taken to see that the Chinese do not use the Nepalese soil for propeganda against our country?

Shri M. C. Charle: The first main representation to Nepal was sent as far back as 5th May, 1967, and every time there is such an action, we draw the attention of the Nepalese Government that this is not right and that this should not happen. The Nepalese Government has conveyed to us that they would see to it that such action does not take place in future.

भी कामेश्वर सिंह : क्या मंत्री महोदय यह बताने का कष्ट करेगे कि भारत की सोर से नेपाल को जो चाबल दिया गया है वह काठमंडू स्हासा सङ्क के द्वारा बहुत बड़े पैमाने पर चीन भेजा जाता है?

भी सुरेन्द्रपाल लिहः इस के बारे में हमारे पास कोई सूचना नहीं है।

Shri Hem Barua: On a point of order.

The Government should be aware of this fact. It has been reported in the Press that Burmese rice and the rice available from other sources are being smuggled into China through this road via Nepal from Calcutta. It has also been reported that Chinese consumer goods like transistor sets, fountain pens and Chinese silk are also being smuggled into India, into our market, and they are using this road. Therefore, we are naturally anxious to know what steps Government have taken to seal the India-Nepal border to prevent smuggling because this road is used as a route for emuggling.

Shri Surendra Pal Singh: As I said earlier, this question hardly arises out of the main question. I have no information on this subject.

Shri Tenneti Viswanatham: I want to know whether the mind of the Government is clear on this. At one time they say that Nepal is an indepedent country and we cannot interfere, and at another time they say that we realise the threat of this Road. What is the definite position which the Government are going to take?

Will they appreciate that the Kathmanu-Lhasa road is a threat not only to Nepal but also to India and the question must be taken up from that aspect. Where is the question of interference in the internal administration of Nepal in taking up the matter with it?

Shri M. C. Chagla: To the extent this road is a threat to India's security, I am sure, my hon. colleague, the Defence Minister, is looking into it and seeing that our defences are properly secured To the extent that it is the concern of Nepal, as I said and if I may repeat, it is the concern of the Nepal Government (Interruptions) As far as we are concerned, if it is a threat to our security, it is our duty to meet that threat and that, I am sure, is in the very capable hands

Shri Hem Barua: May we know whether the Defence Minister is ready to accept the responsibility for the baby that Mr Chagle is passing on to him?

Mr. Speaker: Next question

Analysis of Social and jother Background of E.C.Os.

*273. Shri Madhu Limeye: Shri 6. M. Benerjee: Dr. Ram Mancher Lobis: Shri George Fernandes:

Will the Minister of Defence be pleased to state.

- (a) whether any analysis study has been undertaken of the social, educational and class background of the Emergency Commissioned Officers and Regular Officers.
- (b) whether it is a fact that by and large the Emergency Commissioned Officers come from middle and lower income groups whereas the Regular ones come from relatively higher income groups; and
- (c) other significant andings of this study?

The Minister of State in the Ministry of Defence (Shri S. R. Bhagat):
(a) to (c). A statement giving the information is laid on the Table of the House.

Statement

- (a) An analysis|study has been carried out by the Directorate of Psycological Research on the socio-economic and educational background of Emergency Commissioned and Permanent Commissioned Officers who were commissioned from the following courses of training:
 - (i) Emergency Commission Courses 1-4 (June-October, 1963).
 - (ii) Permanent Commission Courses at the National Academy—21-28 (January, 1959—July, 1962).
 - (iii) Permanent Commission Courses at the Indian Military Academy—\$2-33 (January-July, 1962)
- (b) The analysis revealed that a majority of both Emergency Commusioned and Permanent Commissioned Officers have come from the families in the middle and lower income groups, although this position is more pronounced in the case of ECOs.
- (c) The other significant findings are:
 - Urban candidates have on the whole fared better than rural condidates.
 - (ii) The percentage of candidates from Public Schools and other English medium schools who qualified is larger than the percentage of such candidates from other schools, especially for the Permanent Commission Courses.
 - (ui) The candidates with more than the minimum educational qualification have fared somewhat better than these with just the minimum -glucational qualification.

भी भव भिनये : प्रध्यक्ष महोदय निश्चित बदाव में इन्होंने कहा है तीनिनिक धन्ययन के बाद कि जो एनजेंसी कनीतड जनसर है वह कम आमदनी नाने तबके से धाते हैं और वह जिन की विशेष स्कूल या बर्चीने पन्तिक स्कून कहा बाता है उन के छाछ नहीं हैं। पश्चिम स्कूल के कास संशेषी माध्यम से पढते हैं। तो मैं जानना चाहता ह कि क्या मधी महोदय को इस बात की बालकारी है कि सागर में जब जिलिटरी एक्सरसाध्यक हुए थे उस के बाद जो इस क्कत हजारे चीफ भाफ स्टाफ है कुमार मगलम साहब उन्होंने अपने भावन में कहा वा कि नारतीय नेना से एमरबेंसी कमीतृत्व चाकिसर वितने जल्दी बने जावेंगे उतना ही भारत का कस्याण डोगा। जब हमारे देस पर संसट सामा तब जिन लोगों ने काम किया उन के बारे में जो सैण्डहरूटं मिलिटरी स्कूल के पढ़े हुए हैं बीर उच्य वर्ग के हैं शव यह लोग उच्च वर्गीय मनीवृत्ति भीर वमण्ड दिखा रहे हैं भीर इसमिए माज एमजेंसी कमीशब बाकिसरो को निकाला जा रहा है तेना ने ?

बी ब॰ रा॰ भक्त : तागर के बारे में मो माननीय सबस्य ने कहा उस के बारे में मूजे कोई एंसी बात मानूम नहीं है। मनर मो दूसरी बात कहीं कि उन को इसलिए निकामा जा रहा है कि उने प्रकार खंडीयी पड़े हुए भीर उच्च वर्ग से बाते हैं यह बात मगर किसी के मन में भी है तो हम उस का पूरे तीर से विरोध करते हैं.. (ब्लाब्यान) क्योंकि इस देश में उच्च वर्ग की उच्चता वा बीर किसी जिन्निय को मानने के लिए इस तैवार नहीं हैं।

भी नम् लिलने: घण्यस महोदय, नेरा दूसरा प्रश्न वह है कि एक और एमरजेंदी करीकंड घण्यरों के बारे में कहा गया कि उन की उनर ज्यादा है इसलिए उनको सेवा है-विकासा थानेना लेकिन साथ साथ 800 की-विकास करीकान हारिकार्स है, उन की सेवा निवृत्ति के बाद, रिटायर होने के बाद 600 सकपरों को नौकरी दी गई है भीर इतना ही नहीं भीर छः सी लोगों को इस साल या प्रवर्ते साल मिलने वाली है तो मैं जानना चाहता हं कि एमजेंसी कमीशन्य प्राफिसरों ने जो त्याग किया है जन्होंने जो संकट काल में क्रवानी दी है बार हो सकता है कि फिर धाक्रमण हमाती उन को मदद की जरूरत पहेगी ती क्या उन के बारे में दूसरे हंग से धीर जये जिरे से साथ लोग दिचार करेंगे ?

Oral Answers

थी या राज मगत : इस के बारे में वो दितरका मंत्री ने बहुत ख्लासा तीर पर जो नोति है उस का जवाब दिया है कई बार अप नासा किया है। उस के ज्यादा मेरे पास भौर कुछ कहने की नहीं है।

Shri S. M. Banerjee: May I know whe her it is a fact that out of 6,000 emergency commissioned officers, only 400 have been offered alternative jobs and many have been offered reversion, that is, they have been asked to revert back from the officers' posts to their former posts, that is, Other Ranks? May I know whether this has been brought to the notice of the hon. Minister and whether he will go into the other question and see that every officer is absorbed in posts of equivalent categories and not in Other Ranks?

Shri B. R. Ehagat: This question relates to the analysis conducted by the Research and Development organisation. The hon, Member is asking for details about how many have been retrenched, how many have been reverted and so on. All these details have been given to the House on a number of occasions.

भी भयु लिम रे: नहीं, कभी गम्भीरता से इस प्रश्न पर विचार नहीं हुमा।

Shri S. M. Bamerjee: I have a submission to make. The main question no doubt relates to the analysis of social and other background

question put by Shri Madhu Limaye is whether this is one of the reasons Why their services were terminated, So, my question does arise out of the main question, and, therefore, the hon, Minister should reply to it.

Oral Annuers

Mr. Speaker: Shri George Fernanades.

भी बार्च फरनेग्डीच : अध्यक्ष महोदय, एक तरफ यह एनवेंसी कवीशन्ड अफसरों को हटाने का काम चल रहा है और इसरी मार सरकार की भीर से विज्ञापन निकल रहा है 30 तारीख के मखबार में ती बहुत बढ़ा विज्ञापन भाषा है कि भामों में परमानेंट कमीशन के लिए फिर उन की नवजनाम चाहिय दी जब इन लोगों को टेनिंग हो गई, इन लोगों ने लढाई में भी हिस्स लिया, वेश की बहुत बड़ी सेवा की तं। ऐसे लोगो को हट।ते क्षए भीर तथे कोगों को भटीं करने भीर उनकी देनिंग देने की नीति जो अपनाबी है यह बबा 8 7

भी ४० रा० मगत : नये लोगों की सेने की तो नीति हमेशा जारी रहती है। यहां सक इन के हटाने की बात है जैसा कहा गया पहले भी भीर धाज भी में उस की दोहराता हं कि इस में एक रिष्यु किया गया भीर उस ; वो एमजेंसी कमीतन के बाफिसर इस काबिल नहीं पाए गए कि पर्मानन्ड कमीशन के लिए वह फिट पावे नवे हीं ऐसे तोगों को छुड़ी दी जा रही है भीर उन की एक फेज्ड प्रोग्राम में छड़ी दी जा रही है। बाकी 35-40 प्रतिशत एमजेंशी कनीजन के अफसर जो पर्मातन्द कमीजन के लिए फिट पाने गए वह रवे गए। दो यह ती चनता है कि जिन की उमर ज्यादा ही और वह कुलत न हों वह जाते हैं भीर इसरे सोग रखे बाते हैं। यह वो हमेशा अलवा है।

Shri S. M. Baneries: I rise on a point of order. A similar question practically has been asked by Mr. George Fernandes, and the hot.

Minister has answered that. He said only those people who were in the age group of 35 or so have been kept. When I put the question he said this question does not arise out of this.

Mr. Speaker: Your objection is to his not answering your question? Anyway you got the answer. You can treat this as answer to your ques-

Shri S. M. Banerice: I am happy he has answered this question, but I am unhappy he has not answered my question. He should have answered that question.

Shri Narendra Singh Mahida: These army personnel are well trained persons. May I know from the Minister whether, on their re irement, they have been recommended for public sector jobs or private sector jobs?

Shri B. R. Bhagat: A number of them have been recommended for both private sector and public sector jobs.

भी सिद्धेष्वर प्रसाद: यह जो सभा पटल पर विवरण रखा गया है उस में बताया है कि देहातों के लोग एमजेंसी कमीशन में बहुत कम माए हैं। शहरों के लोग ज्यादा धाये हैं। तो सरकार इम बात का प्रयत्न करेगी कि देहाती जीतों के भी भिष्ठक से धिषक लोग इस में मा सकें !

की ब॰ रा॰ भवतः यह तो सब के लिए ज्या हमा होता है। विश्वप्ति निकलती है भीर में वी चाइंगा कि गांव के लीग ज्यादा षायें। उस के लिए माननीय सदस्य भीर इसरे मोग प्रचार करें।

Shri Umanath: In the findings it is given that most of the emergency commissioned officers come from the middle income and lower income groups, and that is precisely the reason why, when they are retrenched, it is very difficult for them to find alternative employment. I understand from the hon. Minister that out of 1,400 retrenched in the first phase,

only 400 have got employment, 1,000 are remaining unemployed. poses a real risk of many of them, those who have not yet got employment, approaching foreign embassies out of desperation for the purpose of employment. I would like to know from the Government what objection they have got to the proposal to stop the retrenchment and as and alternative employment is found by the Government, to that extent retrenchment be effected. I would like to know what specific objection there is to this proposal.

The Minister of Defence (Shri Swaran Singh): It does not conduce to efficiency and sense of discipline to carry in the army those who have to go. In such matters it is in the interests of those who have to go as well as in the interests of the army that they should know that they are going at a particular time.

भी मद्द लिमये: भृषा भरना उन । इन्टरेस्ट में है ?

Shri Swarru Singh: Let us not forget that these officers who were recruited were recruited specifically for emergency, and they knew they were not joining this as a permanent career. It is quite common in all countries that at the time of emergency such officers are recruited. In fact, a large number of hon. members participating in the debate made out a case that we should have a larger reserve territorial or auxiliary force, so that people might come for a short time and serve. In this particular case, it is not administratively possible that should continue to carry them in the army in the hope that they will find alternative employment. Those who qualify and make the grade are absorbed on a permanent basis. Their number is of the order of 35 to 40 per cent, as my colleague pointed out. For the others who do not make the grade, efforts are made to find alternative employment. That is the procedure which we are following.

Formation of Press Council

*874. Shri Sidhonkwar Praend: Shri Ram Klohan Gupta: Shri Jyotirmoy Innu:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether it is a fact that Government have evolved a new formula to resolve the difference over the formation of the Press Council;
- (b) if so, the main features of the new formula, and
- (c) when the New Council will be set up?

The Deputy Minister in the Ministry of Information and Broadcasting (Shrimati Nandisti Satpathy): (a) No. Sir. The formation of the Press Council under Section 4 of the Press Council Act, 1986, is mainly the concern of the Selection Committee consisting of the Chief Justice of India, the Chairman of the Press Council and a nominee of the President of the Indian Union.

- (b) Does not arise
- (c) The Council with its full complement of members was set up on November 18, 1966 and the tenure is three years. Question of setting up a new Council does not arise.

An Hon. Member: Question No. 899 may also be taken up along with this.

Mr. Speaker: Yes.

Press Council

*899. Shri Madha Limaye; Shri Midhahwar Prasad: Shri Jyothrasy Basu;

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there are serious differences between Government and the Chief of Indian Federation of Working Journalists on the new formula on the Press Council;

- (b) if so, the basic differences; and
- (c) the steps taken to resolve them?

The Deputy Minister in the Ministry of Information and Battadensting (Shrimati Nandial Satpathy): (a) There is no new formula on the Press Council. Efforts to bridge the difference between the Press Council and the Federation of Working Journalists are however continued in a non-official way. Officially Government cannot help much.

(b) and (c). Do not arise.

Shri Sidheshwar Franci: Why is the federation of working journalists not journing this Council?

Shrimati Nandini Satpathy: Out of 20 names submitted by the federation of working journalists four persons were nominated to the Press Council Before they were nominated, the Press Council had got their consent in writing But after the constitution of the Press Council, they resigned Their complaint is that the Council was not constituted in accordance with the provisions of the Act.

Shri Sidheshwar Prasad: Was any meeting of the Press Council held and if so what were the matters ducussed and what were the decisions taken?

Shrimsti Nandini Satyathy: A meeting of the Press Council was held. The resignation of the four members was entirely a matter for the chairman. But even then the chairman took the entire Press Council into confidence. The matter was pending. He has written a letter to all the feur members.

clearer reply I would ask whether the representatives of the working journalists association would be taken in the Council and if so how many? Would anybody be taken who is not nominated by the said association?

Shrimati Nandizi Satpathy: Yes, Sir. The representatives of the federation of working journalists were taken in the beginning but they resigned. Three organisations were notified by the Government: All India Newspaper Editors' Conference, Federation of Working Journalists and the Press Association. The Press Council asked for a panel of names from each of these three organisations and after that the names were taken from the lists submitted by these three organisations.

A.R.C. Recommendation for formation and re-grouping of Ministries

*875. Shri Beburao Patel: Shri A. Sreedharan: Shri P. Viswambharan: Shri Mangalathumadom: Shri Kameshwar Singh:

Will the Prime Minister be pleased to state:

- (a) whether the Administrative Reforms Commission have expressed their views on the recommendation by their study team, to create a new Ministry of Science and Technology and another recommendation regarding the re-grouping of Departments;
- (b) if so, what are their views and which recommendations Government proposes to adopt immediately and when; and
 - (c) if not, the reasons therefor?

The Deputy Minister (Dr. Sarojini Mahishi): (a) No. Sir.

(b) and (c) Do not arise.

Shri Bahurao Patel: Seeing that the Minister for Food and Agriculture needs water and fertilisers to grow anything, should not irrigation and fertiliser factories be included in the Ministry of Food and Agriculture so that when we ask the Food Minister about the muddle and mess in the manufacture and distribution of fertilisers, he does not have to tell us to go to the Minister of Petroleum and Chemicals? Isn't that like telling us to go to the devil?

Oral Answers

The Prime Minister and Minister of Atomic Energy (Shrimati Indire. Gandhi): It is true that irrigation and the other subjects are very closely airgned, but if the hon. Member looks at these matters closely, almost all the subjects which the Government deals with are very closely inter connected. There is close coordination among the different ministries.

बी नव् निववे : इसी लिये प्रचान मंती जी मापको जनाव देना चाहिये, क्वोंकि दो-तीन विभागों से, मिनिस्टीज से संबंध होता ₹1

Shri Baharao Patel: The Government do not seem to understand the exact meaning of the words 'commerce' and 'Industry'. They have put textiles, coir, plantation and village industries in the Commerce Ministry while company affairs which should be a part and parcel of trade and commerce has been included in the ministry of Industrial development. Is this also another secular mix-up? And when is it going to end?

Shrimati Indira Gandhi: I think the hon. Member is full of good ideas and suggestions. He may meet the members of the Administrative Reforms Commissions.

Shri A. Sreedharan: In view of the fact that there is a surplus of ministers and also in view of the fact that there is a Minister without portfolio who has no definite responsibilities, will the Government creat a ministry of science and technology and put it under the Minister without portfolio so as to provide him with employment?

. .. Sir. I have not received any reply to my question.

Mr. Speaker: It is a very useful suggestion and the Government is very thankful for it.

Shri P. Viewambharan: In answer to another question put previously, it was said that the Minister without Portfolio is assigned duties which the

Prime Minister thinks fit to assign. May I know from the Prime Minister whether she has assigned any duties to him and, if so, what are the duties assigned to him till now?

Shrimati Indira Gandhi: Some duties have been assigned. Just now because the food situation is difficult, I had asked him on my behalf to go and visit some of the States. He has visited Bihar. He is also visiting other States Unfortunately in between he was rather unwell. (Interruptions). But he is shortly again going to resume his duties

श्री कामेश्वर सिंह: प्रध्यक्ष महोदय, क्या प्रजान मंत्री जी बतायेंगी कि मिनिस्टी श्राफ सायन्स एण्ड डैक्नीलोजी का गठन कब तक होगा तथा इस के गठन होने से क्या विशेष लाभ होंगे? इस समय गरीब करीब सबी मिनिन्टोज इस विषय को बील करती हैं, इस लिये इस के प्रलग से गठन होने से नया विशेष फायदे होगे ? यदि इस का गठन नहीं हो रहा है तो क्यों नहीं हो रहा है, जब कि इस के लिये रिकमेन्डेशन है ?

Shrimati Indira Gandhi: This suggestion has been made to the Administrative Reforms Commission. Actually it is part of the report made by the Study Team to the Administrative Reforms Commission. This has not come to Government yet.

Shri S. R. Damani: So far as the recommendations made by the Administrative Reforms Commission are concerned, may I know who has been made responsible for examining them and implementing them?

Shrimati Indira Gandhi: The study teams' recommendations will be examined by the Administrative Reforms Commission first before they come to Government.

Shri Indrajit Gupta: A few years ago, we had a Ministry of Scientific Research and Cultural Affairs, which was done sway with later on May I know from the Prime Minister whether, in view of the increasing need for self-reliance and import substitution in this country on the one hand and serious complaints about the working of the CSIR including the grievances of the scientists who are employed there on the other, she personally or her Cabinet has given any thought to this matter of reconstituting this important ministry specifically for looking after scientific research and technology, irrespective of whether this particular recommendation is accepted or not?

Oral Answers

Shrimati Indira Gandhi: Government is placing very great importance on scientific orientation in its working, and specifically to the question of application of science to industry. We have not considered forming a special Ministry because we are awaiting the report of the Administrative Reforms Commission

Shrl Viswanathan: Will the Government assure the House that all the recommendations of the ARC will be accepted and implemented?

Shrimati Indira Gandhi: How can we? They will certainly be given the most serious consideration,

Shri Hem Barua: Since political turncoatism is a most vitiating our democracy-you find that the same man who was at 9.30 A.M. in one party is at 230 P.M. in another party and at 4 30 P.M. back in his original party; that has happened in India today, (Interruption) political turncoatism, whatever it might be-may I know whether the hon. Prime Minister has got any recommendations to this effect from the Administrative Reforms Commission? If she has not got any suggestions from them, is she going to evolve a formula to stop this sort of political turncoatism that is vitiating our democracy at present?

Shrimati Indira Gandhi: I agree with the hon. Member and I do not approve of this kind of thing.

Use of Atomic Weapone in Vicinam

*877. Shri Umanath;
Shri B. K. Modak;
Shri Bhagaban Das;
Shri P. Gopelen;
Shri C. K. Chakrapani;
Shri Jyotirmoy Basu;

Will the Minister of External Affairs be pleased to state:

- (a) whether Government have any information regarding the proposed use of atomic weapons by U.S.A. in Vietnam; and
- (b) the steps Government propose to take in this regard?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) No, Sir

(b) Does not arise,

Shri Umanath: During the last elections in the United States Mr. Goldwater had been repeatedly making a demand on the other candidate—now, President Johnson—that he should accept the position that he will use atomic weapons in Viet Nam, this demand has not been denied by the President President Johnson, during the elections, which means the question of the use of atomic weapons in Viet Nam is still an open question

Mr. Speaker: This is the Question Hour, Mr. Umanath. What has that got to do now?

Shri Umanath: The point is, it means that as far as the present administration is concerned, the question of the use of atomic weapons in Viet Nam is still an open question. I would like to know from the Government whether our representative in the Control Commission, the Chairman, would take this question up with the United States Government and get an assurance that at no time or at no stage they will use any atomic weapons as far as Viet Nam is concerned.

The Minister of External Affairs (Shrj M. C. Chagia): As far as I know.

at no time has any official in the United States either in the Government or in the administration, ever said that they had any intention of using atomic weapons in Viet Nam. I mean there may be private persons, and some people in the press—as you know there are doves and hawks in the United States, and some hawks are very extreme hawks—but officially, that has never been said, at least to my knowledge, that they will ever use atomic weapons in Viet Nam.

Shri Umanath: Recent press reports say that a United States submarine with atomic warheads is moving about in the waters near Viet Nam, and one of them visited Japan and so on, I want to know whether this question will be taken up by our Chairman of the Control Commission, that the movement of the submarine near about those waters poses a treat not only to Viet Nam but also to the South East Asian peoples I would like to know whether this question will be taken up by our Government, as the Chairman of the Control Commission.

Shri M. C. Chagia: Suo motu, it cannot be taken up unless it is referred to by someone else. The Polaris submarine fitted with nuclear warheads are on the seas. They are out on tha seas, but that does not mean that they are intended to be used against Viet Nam.

Shri Umanath: Does it not pose a threat, according to our Government?

Shri M. C. Chagla: As far as our information goes, there is no threat posed to Viet Nam from an atomic weapon of any sort, either from the land, sea or air

Shri P. Gopalan: May I know whether the Government is aware of the fact that the Seventh Fleet in the Pacific Ocean consists of nuclear-tipped missiles and, if so, whether the Government of India have protested to the United States Government that the stationing of the Seventh Fleet in the Pacific Ocean is a direct threat to India*

Shri M. C. Chagia: I do not see how we can make a protest. The fleet of the United States is entitled to be anywhere on the high seas So long as it does not come to the coastal waters of our country, we have no right to protest. The high seas are there open to the fleet of any country For instance, the Russian fleet is there m the mediterranean. There is the American fleet in the Pacific What protest can we make to the United States Government, Tell them where they should station their fleet?

Shri Jyotirmey Basu: The use of atomic weapons in Viet Nam will be dangerous to India also In the circumstances may I know whether the Foreign Minister or his Ministry have noted what has been published in the Washington Post about the use of atomic weapons in Viet Nam sometime in the first week of March, 1967

Shri M. C Chagla: I am sorry, I do not at the moment recall what was published in the Washington Post of the first of March, 1967

Shri Chintamani Panigrahi: Is the hon Minister aware that attempts are being made to start a total war in Viet Nam by the United States and that their Defence Secretary, Mr McNamara is visiting North Viet Nam for the purpose? Did the hon Minister get any information about this when he paid a visit to the United States?

Shri M. C. Chagia: Total war does not mean atomic war The question we are dealing with is whether we have any information about the use of atomic weapons against Viet Nam I would regret the escalation of war in Viet Nam and I have said so. But the question is specifically directed to the use of atomic weapons against Viet Nam As I said, we have no information that the United States Government has any intention of usig atomic weapons against Viet Nam.

Shri P. Vonkutasubbalah; May I know whether our representative and Chairman of the Control Commission has sent any report to this Government regarding this aspect of the matter?

Orel Answers

Shri M. C. Chagia: No report has been received with regard to this matter

Shri Jyotirmey Basu: If the Government is sincere about collecting this information, why should it ignore what is published in the Washington Post?

Shri E. V. Nayanar: May I know whether India as Chairman of the Commission is aware that America is using napalam bombs, posson gas and toxic chemicals against the civilians and patriotic fighters of North Vietnam when even Hitler was not crue) as to use poison gas in the concentration camps? If so, have they as Chairman of the Commission, protested to the United States Government against the use of these things in Viet Nam?

Shri M. C. Chagia: The House should realise the limited function of the Commission under the Geneva Agreement The Commission consists of three members of which India is the Chairman

Shri Ranga: Is it functioning?

Shri M C Chagla: Yes, it is When a complaint is received by the Commission, it calls on the other side to explain the actual facts Then the complaint is investigated and a report is made, which is confidential, which is submitted to the two co-Chairmen, who are Russia and the United King-

Shri D C. Sharma: Now that China has manufactured the hydrogen bomb and is there in Victnam by proxy, may I know whether any statement has been made by the President of the United States that, come what may, they will not resort to atomic warhead in that region?

Shri M. C. Chagia: First of all, it does not really arise out of this; we are dealing with Vietnam, Secondly, I did not quite follow the force of the sentence, "Come what may, China having exploded a hydrogen bomb, the United States will never use atomic Weapons".

Shri D. C. Sharma: Has the US President made any statement to the effect that they will not have recourse to atomic warfare in that region?

Shrt M. C. Chagla: I do not think any statement has been made in the United States with regard to what would happen if China were to use the hydrogen bomb against any country

Shri Swell: In view of the US Presidential elections that are coming next year, is it a fact that the United States Government, particularly President Johnson, is rather in a hurry to bring the war in Vietnam to a conclusion and the possibility of more drastic measures being used against North Vietnam including the use of atomic weapons cannot be ruled out? Does the Government have information about it?

Shri M. C. Chagia: I do not think it will be right for us to discuss the domestic policies of a foreign country

Shri Pilo Mody: Are you thinking of putting up a candidate?

Mr. Speaker: In America?

Shri Amrit Nahata: Does the Government expect to be informed if and when the United States decides to attack Vietnam with an atom bomb and what could be the attitude of the Government of India if and when the United States does attack Vietnam with atom bombs?

Shri M. C. Chagia: The very words used by the hon Member, namely, "if and when", show that the question is entirely hypothetical

1109 (Ai) LS-...2.

Dr. Sushila Nayar: Does the Government have any information on the reported preparations for chemical and bacteriological warfare by several nations?

Shri M. C. Chagia: No. Sir; Government has no information.

बी बगनाय राव बोही: मैं मंत्री महोदय से जानना भाहता है कि वियतनाम वे शान्ति प्रस्ताव को कार्यान्वित करने की वृष्टि से मृतपुर्व राष्ट्रपति ने को सुभाव दिया या कि वहां इष्टरनेशनल पूलिस फोसं रखी जाय इस बात को लेकर कीन सा कदम शासन ने उठाया है ?

Shri M. C. Chagla: The question does not arise at this stage because the war is going on and there are no signs of any settlement at present. Our policy is quite clear. After the conflict has ceased the world body will consider as to what steps should be taken to have permanent peace in Vietnam

Shri Jagannath Rao Joshi: When there was a suggestion made by our President, you ought to have taken it up.

Black-Marketing by Newspapers

*878. Shri Jyotirmoy Basu: Shri Bhagaban Das: Shri Umanath: Shri B. K. Modak: Shri C. K. Chakrapani;

Will the Minister of Information and Broadcasting be pleased to state:

- (a) how many cases of blackmarketing of newsprint have been reported against newspapers during the last five years:
- (b) how many of them are from Calcutta:
- (c) the papers so involved and the details thereof;
- (d) in how many cases quotes have been cancelled; and

(e) whether any newspaper in Calcutta was found using newsprint for printing leaflets for a foreign Government?

Oral Anathers

The Deputy Minister in the Ministry of Information and Broadcasting (Shrimati Nandini Satpathy): (a) Allegations of blackmarketing in newsprint were received in respect of 127 newspapers during the last five years.

(b) Six.

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- (c) A statement is laid on the Table of the House [Placed in Library. See No. LT-874/67 }
- (d) In the case of one newspaper, the Chief Controller of Imports and Exports has debarred the publisher from getting further licences for newsprint for two years for breaches of the Import Trade Control Regulations In the remaining cases, the newsprint quota was adjusted on the basis of the accepted circulation

(e) No. Sir.

Shri Jyotirmoy Basu: May I know whether Government had received complaints about blackmarketing against Jansevak run by Shri Atulya Ghosh in Calcutta; if so, whether the Government has obtained the electricity bill of the printing department and tried to analyse the use of newsprint in conjunction with the electricity current that has been consumed?

Shrimati Nandini Satpathy: There was a complaint received against Jansevak, not about blackmarketing but about exaggerated report of circulation The Circulation Team went into it In the statement that has been laid on the Table of the House it is mentioned that the newsprint quota has been reduced.

Shri Jyotirmoy Basu: What was the purpose of the newspaper in showing exaggerated circulation and what steps have been taken by Government against Shri Atulya Ghosh's paper Jansevak?

An hon, Member: The quote has been reduced.

Orul Anemera

Shrimati Nandini Satpathy: It is not only Jansevak but there are many other papers who have shown exaggerated figure of circulation. When a complaint is received the Circulation Team goes into it and only after that some action is taken

Shri Jyotirmey Basu: The Jansevak has been left alone; no specific action has been taken . (Interruption).

Mr. Speaker: Order; order. She said that a team went there and as a result of the report submitted by the team, the quota has been reduced

Shri P. Venkatasubbalah: On the basis of the report that has been given by the Minister, it is found that the misuse of newsprint is confined only to Calcutta May I know whether there is any reason behind this?

Shrimati Nandini Satpathy: No. Sir It is not confined to Calcutta alone. As I have already said, 127 complaints were received and these related to different parts of the country.

भी मचु लिम्पे : मजी जी ने प्रणी कहा कि 127 ग्रखबारों के खिलाफ शिकायतें पहची हैं। मैं जानना चाहता है कि क्या उनमे धहमदाबाद के न्यू प्रमात पश्लिकेशन्स का भी समावेश है जिन्होंने फर्बी घखवार चलाये है ग्रीर फर्जी जनता सस्करण भी चलाये हे ? क्या इस तरह की कोई किकायत मिली है ? क्योंकि इन घखवारों को हमेशा घाणीर्वाद मिलता है बिस्त मंत्री से भीर जो हमारे सुचना चौर प्रमारण मंबी हैं उन से। (व्यवदान) में आनकारी चाहता है। मैं सब्त के बिना मही बोलता ह । मुझ को जानकारी दी जाये ।

Shrimati Nandini Satpathy: I do not have the information with me now.

भी मन् सिनने : ब्र उनको जानकारी दी गई है। मेरा व्यवस्था का प्रका है।